

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/281/ (IB)/2017  
NAME OF THE PETITIONER(S) : DS CONNECTORS & CABLES INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : OPEL AUTO PRODUCTS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D. PERUMMY SARANYAN	For petitioner	
2.	B. SEKAR	For respondent	

*[Signature]*  
B. Sekar

ORDER

Counsel for both the parties present. The counsel for the respondent prayed for time to file the schedule for payment and in order to show the bonafide, to bring the first instalment through Demand Draft. Put up on 17.08.2017 at 10.30 A.M.

*[Signature]*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*[Signature]*  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)